GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2218
ANSWERED ON- 15/03/2021

TOLL FREE FACILITY FOR VEHICLES OF DISTRICT ON NHS

2218. SHRI NEERAJ DANGI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether National Highways Authority of India (NHAI) proposes to make the vehicles of the district concerned with the location of toll plazas toll-free on National Highways operated under it;

(b) if so, by when they will be toll free; and

(c) if not, reasons as to why the vehicles of the concerned district cannot be given a relaxation in toll?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No, Sir.

(b) Does not arise.

(c) As per the National Highways Fee (Determination of Rates and Collection) Rules, 2008, there is a provision of monthly pass for a person owning a non-commercial vehicle and residing within 20 kilometers from the fee plaza. A commercial vehicle (excluding vehicle plying under National Permit) registered in a particular district is eligible for payment of 50% of the prescribed user fee on all fee plazas which are located within that district. All discounts and monthly passes are applicable through FASTag.

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